

**COURT-II**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal No.175 of 2014 and Appeal No.180 of 2014 & IA No.292 of 2014**

**Dated: 08<sup>th</sup> August, 2016**

**In the matter of :**

**A.No.175 of 2014**

**NTPC Ltd** ... Appellant(s)  
**Versus**  
**Central Electricity Regulatory Commission & Ors.** ... Respondent(s)

Counsel for the Appellant (s) : -  
Counsel for the Respondent (s) : -

**A.No.180 of 2014 & IA No.292 of 2014**

**GRIDCO Ltd.** ... Appellant(s)  
**Versus**  
**NTPC Ltd. & Anr.** ... Respondent(s)

Counsel for the Appellant (s) : -  
Counsel for the Respondent (s) : -

**ORDER**

Bench did not assemble today.

The matter is posted for hearing on **05<sup>th</sup> October, 2016.**

***Court Master***